

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
HEM INFRASTRUCTURE AND PROPERTY DEVELOPERS PRIVATE LIMITED
AT MUMBAI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	HEM INFRASTRUCTURE AND PROPERTY DEVELOPERS PRIVATE LIMITED PAN: AABCH6783M CIN: U45200MH2006PTC160048
2.	Address of the registered office	1401, Tower B, 14th Floor, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai- 400013.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	No fixed assets.
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Not applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at heminfra.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at heminfra.cirp@gmail.com
10.	Last date for receipt of expression of interest	30-11-2025 (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	10-12-2025 (Extended)
12.	Last date for submission of objections to provisional list	15-12-2025 (Extended)
13.	Date of issue of final list of prospective resolution applicants	20-12-2025 (Extended)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-12-2025 (Extended)
15.	Last date for submission of resolution plans	24-01-2026 (Extended)*
16.	Process email id to submit Expression of Interest	heminfra.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not Applicable

*The CoC has decided to extend the last date for submission of EOI by another 15 days, resulting in last date for submission of resolution plan falling beyond 180 days of the CIRP admission date, for which extension approval of Hon'ble NCLT shall be sought by filing an application.

In the matter of **Hem Infrastructure & Property Developers Private Limited**

Date: 14-11-2025
Place: Mumbai

-/sd
Rajesh Jhunjunwala
Resolution Professional
IBBI/IPA-003/IP-N00457-C01/2017-2018/11102
A51, Aashit Chs, Azad Road, H B Gawde Marg,
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